

Aq.CJ & PSDJ:
16.11.2017

W.P.No.51974/2017

When the matter was taken up in the forenoon, we suggested a meeting between the Government and the Doctors' Associations to amicably resolve the dispute.

We are informed that the learned counsel for the parties had a meeting in the forenoon with the Advocate General in his Chamber. The learned Advocate General submits that he has appealed to the concerned to call off the strike.

The learned Advocate General submits that the Government is willing to have a meeting with the Doctors' Associations in the matter and the Government has an open mind to discuss the matter with the Doctors. He further submits that the proposed amendment bill is not even tabled before the Legislature. He also submits that the Chief Minister has called a meeting today to take stock of reports of various committees. Thereafter, the Chief Minister and other ministers will meet the representatives of Doctors' Associations.

As the Government is stated to have convened a meeting today, we hope that both sides will find a solution in the matter.

Having regard to the gravity of the situation, we request all the Private hospitals and Doctors in Karnataka to immediately call off their strike in public interest.

List this petition along with W.P.No.52206/2017 & W.P.No.52215/2017 on 17.11.2017.

**Sd/-
ACTING CHIEF JUSTICE**

**Sd/-
JUDGE**

hkh.